

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 196 of 2015 & IA 335 of 2015

Appeal No. 186 of 2015 & IA 318 of 2015

&

O.P No.1 of 2015

Dated : 28th March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

Appeal No. 196 of 2015 & IA 335 of 2015

In the matter of :

BSES Rajdhani Power Ltd & Anr. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Prashant Bezboruah for DERC

Appeal No. 186 of 2015 & IA 318 of 2015

Tata Power Delhi Distribution Ltd., ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Prashant Bezboruah for DERC

O.P No.1 of 2015

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.

Mr. Alok Shankar
Mr. Anjani Kr. Singh

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Prashant Bezboruah for DERC

ORDER

Mr. Buddy A.Ranganadhan, the learned counsel for the appellant in Appeal No. 196 of 2015 has extensively argued the issues involved in this Appeal and has concluded his arguments. Mr. Alok Shankar, learned counsel for the Appellant in Appeal No.186 of 2015 while adopting the same arguments of Mr. Buddy A. Ranganadhan, has concluded the arguments. Both these appeals have arisen from the same Impugned Order and have been heard together.

Mr. Gopal Jain, the learned Senior counsel for the Appellant in Original Petition No.1 of 2015 has also concluded his arguments in this Original Petition. In O.P No. 1 of 2015, all the interveners have adopted the arguments made by Mr. Gopal Jain in this O.P.

Post all these matters for arguments by the sole Respondent/Commission as well as Rejoinder submissions, if any, on **6th April, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt